CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

C.P. No. 158/2018 in O.A No.3353/2014

New Delhi this the 25th day of May, 2018

Hon'ble Mr. Raj Vir Sharma, Member (J) Hon'ble Ms. Nita Chowdhury, Member (A)

Bharat, Aged about 34 years S/o Tek Chand, R/o House No. 75, Type-II, Sector-5, R.K. Puram, New Delhi-22

-Petitioner

(By Advocate: Shri Devik Singh for Shri Naresh Kaushik)

Versus

- V.K. Singh
 Secretary
 Delhi Subordinate Services Selection Board
 FC-18, Institutional Area, Karkardooma,
 (Near Railway Reservation Centre)
 Delhi-110092.
- 2. Puneet Kumar Goel
 Commissioner
 South Municipal Corporation of Delhi
 South Zone, Civic Centre,
 4th Floor, Minto Road, ITO,
 New Delhi.
- Anshu Prakash,
 Chief Secretary,
 Govt. of NCT, Players Building,
 I.P. Extension, Delhi.

-Respondents

(By Advocate: Shri Anuj Kumar Sharma & Ms. Anupama Bansal)

ORDER (ORAL)

Mr. Raj Vir Sharma, Member (J):

Learned counsel for the respondents submitted that Hon'ble High Court of Delhi in W.P. (C) No.5642/2018 has stayed the order of the Tribunal, which is not disputed by the learned proxy counsel for petitioner.

2. In view of the above, this Contempt Petition is closed. Notices are discharged. However, the petitioner will be at liberty to revive the Contempt Petition, after the decision of the Hon'ble High Court, if such need arises.

(NITA CHOWDHURY)
MEMBER (A)

(RAJ VIR SHARMA) MEMBER (J)

cc.